

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 19(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1.	Dr. U.K. Chaudhary,	SR. Adv.	} Petitioner	Karan Malhotra
2.	MR. Anant T. Chaudhary,	Adv.		
3.	MR. Karan Malhotra,	Adv.		
4.	MR. Himanshu Vij,	Adv.		

ORDER

List with CP No.18/14 on 01.05.2017

— Sd/- —
[S.K. MOHAPATRA]
MEMER [T]

— Sd/- —
[INA MALHOTRA]
MEMBER [JUDICIAL]